

**I.P.S./I.F.S. (Cadre) Rules.** The relevant rules are reproduced in the attached statement.

### Statement

#### 1. THE INDIAN ADMINISTRATIVE SERVICE (CADRE) RULES, 1954

5. Allocation of members of various cadres—(1),

The allocation of cadre officers to the various cadres shall be made by the Central Government in consultation with the State Government or the State Governments concerned.

#### 2. THE INDIAN POLICE SERVICE (CADRE) RULES, 1954.

5. Allocation of members to various cadres—(1).

The allocation of cadre officers to the various cadres shall be made by the Central Government in consultation with the State Government or State Governments concerned.

#### 3. THE INDIAN FOREST SERVICE (CADRE) RULES, 1966.

5. Allocation of members to various cadres—(1)

The allocation of cadre officers to the various cadres shall be made by the Central Government in consultation with the State Government concerned.

#### Married Woman raped in Bandra

1934. **PROF. MADHU DANDAVATE:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the report appearing in the *Indian Express* (Bombay Edition of the 6th April, 1980, regarding the alleged rape of a married woman at Bandra in Bombay by a group of anti-social elements and her consequent suicide;

(b) if so, whether the Prime Minister had given instructions to make a thorough investigation about the episode expeditiously; and

(c) if so, the results of the investigations?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA) :** (a) and (b). The State Home Department had reported the appearance of the report in two Bombay newspapers and the facts of the case to P.M's Secretariat and the Union Home Ministry on 7th April, 1980.

The investigations made in the matter by the State Government revealed that no such case was registered in any Police Station in Bombay. The records of the coroner's court did not indicate any such case of death by burning. The cremation of a dead body, in Bombay without proper certificate is not possible and no foul play was suspected in the cremation of any dead body in the cremation grounds. The Press Reporter who gave this news item was also questioned, but was unable to furnish information about the identity of the victim or the source of his information. The bonafides of the alleged incident could not therefore be proved.

#### Indo Soviet Pact on Science

1935. **SHRI JANARDHANA POOJARY:** Will the PRIME MINISTER be pleased to state:

(a) whether Indo-Soviet pact on Science has been signed recently; and

(b) if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH):** (a) A programme of Cooperation between India and USSR in the fields of Science and Technology for the period 1980 to 1983 was signed in New Delhi on 28th March 1980.

(b) The Programme identifies the areas of Powder Metallurgy, Standardization and Metrology, Corrosion Research, MHD Power Generation,